

Serial No. of Order	Date of Order	Order with Signature
4	10.9.90	<p>Call on 14.9.90 for admission as prayed for on behalf of Mr. B.B. Ratto.</p> <p style="text-align: right;">Mr Vice-Chairman</p>
5	14.9.90	<p>Call on 9.10.90 for admission as requested by Mr. B.B. Ratto.</p> <p style="text-align: right;">Mr Vice-Chairman</p> <p style="text-align: right;">Mr Member (S)</p>
6	9.10.90	<p>Put up this case on 15.10.90 for admission as prayed for on behalf of Mr. B.B. Ratto.</p> <p style="text-align: right;">Mr Vice-Chairman</p> <p style="text-align: right;">Mr Member (S)</p>
7	15.10.90	<p>Mr. B. Senapati, learned counsel for the applicant files a memo to withdraw the application and take back the annexures for being filed in the appropriate forum. Prayer allowed. Annexures be returned to learned counsel on proper receipt.</p> <p style="text-align: right;">Mr Vice-Chairman</p> <p style="text-align: right;">Mr Member (Judicial)</p>